

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted for Tis Hazari Court, Delhi with immediate effect:-

COMMITTEES FOR TIS HAZARI COURT COMPLEX

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Protocol & Reception Committee for Visiting Hon'ble Judges	Ms. Nisha Saxena District Judge (Commercial Court) (Central)	Chairperson
		Ms. Ankita Lal Addl. Sessions Judge (FTSC) (West) Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Ms. Charu Asiwat, MM (Central)	Member
2	Committee for Disaster Management & Fire Safety for Tis Hazari Courts Complex, Delhi	Sh. Mukesh Kumar Gupta Addl. District Judge (Central)	Chairperson
		Sh. Vishal Singh Addl. Sessions Judge (West) Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Asstt. Engineer (Civil) PWD, THC, Delhi	Member
		Asstt. Engineer (Electrical) PWD, THC, Delhi	Member
3	Committee regarding Entry Pass System in Tis Hazari Courts	Sh. Mukesh Kumar Gupta Addl. District Judge (Central)	Chairperson
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Assistant Commissioner of Police (Subzi Mandi)	Member
President/Secretary, Delhi Bar Association	Member		
4	Lock Up Committee Tis Hazari Courts, Delhi	Sh. Mukesh Kumar Gupta Addl. District Judge (Central)	Chairperson
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
		Administrative Civil Judge (Central)	Member
		Secretary, DLSA (Central)	Member
		Secretary, DLSA (West)	Member
	Inspector, In-charge, Judicial Lock Up, District Courts, Tis Hazari	Member	

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5	Building Maintenance Committee	Sh. Mukesh Kumar Gupta Addl. District Judge (Central)	Chairperson
		Sh. Vikrant Vaid Addl. Sessions Judge (Electricity) (Central)	Member
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
6	Vulnerable Witnesses Committee for construction of vulnerable witness facilities and for organizing Training Programmes by identifying the procedure, qualification and eligibility criteria for empanelling female resource person / facilitators by inviting applications from female interpreters, translators, child psychologists, psychiatrists, social workers and guidance counselors.	Sh. Mukesh Kumar Gupta Addl. District Judge (Central)	Chairperson
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
		Sh. Kumar Rajat, ASJ-07 (POCSO) (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Secretary, DLSA (Central)	Member
		Secretary, DLSA (West)	Member
7	Committee for allotment of Kiosks, Scooter, Car & Cycle Stand parking to work under Building Maintenance Committee of Tis Hazari Courts.	Sh. Vishal Singh, Addl. Sessions Judge (West)	Chairperson
		Sh. Vikrant Vaid, Addl. Sessions Judge (Electricity)	Member
		Sh. Syed Zishan Ali Warsi, Addl. District Judge (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
8	CCTV Committee, qua performance of CCTV system and services provided by the service provider AND Committee for Condemnation of Computers and peripherals.	Sh. Sushil Anuj Tyagi Addl. Sessions Judge (Central)	Chairperson
		Sh. Sunil Kumar Sharma Addl. Sessions Judge (West)	Member
		Sh. Gaurav Sharma Metropolitan Magistrate (Central)	Member
9	Environment Committee	Ms. Nisha Saxena, District Judge (Commercial Court) (Central)	Chairperson
		Ms. Colette Rashmi Kujur, Addl. District Judge (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Ms. Rishika Srivastav, Secretary, DLSA (Central)	Member
10	Committee to look after the working of De-Stress Room at Tis Hazari Court Complex	Sh. Dheeraj Mor, Addl. Sessions Judge (Central)	Chairperson
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		Ms. Aneeza Bishnoi, Civil Judge (Central)	Member

11	Central District Digitization Committee to Supervise the digitization work, on day to day basis, thereby ensuring that sufficient number of judicial records/ files are made available to the outsourced agency to complete the project AND to prepare a report in response to the Writ Petition (Civil) No. 8353/2017 regarding non-availability of records in digitized form in District Courts.	Sh. Sushil Anuj Tyagi, ASJ (Central)	Chairperson
		Chief Metropolitan Magistrate (Central)	Member
		Senior Civil Judge (Central)	Member
12	Committee regarding Security, vehicles parking and traffic issues in & around THC Complex	Sh. Mukesh Kumar Gupta Addl. District Judge (Central)	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
13	Committee for better coordination between Bench and Bar	Principal District & Sessions Judge (HQs)	Chairperson
		Principal District & Sessions Judge (West)	Co- Chairperson
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
		President, Delhi Bar Association Tis Hazari	Member
		Hony. Secretary, Delhi Bar Association Tis Hazari	Member
14	Committee for inspection of sanitary napkins vending machines & other related issues at Tis Hazari Courts, Complex, Delhi	Ms. Richa Parihar, ASJ (POCSO) (Central)	Chairperson
		Ms. Kamlesh Wadhwa, Sr. PA	Member
15	Committee to suggest steps to bring about better coordination between the LAC Branch & Court and to implement the directions passed WP (C) No.2162/2015 vide order dated 27.10.2017	Sh. Ajay Singh Shekhawat, ADJ (Central)	Chairperson
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
16	Committee for dealing with the appointment of the Oath Commissioners at Tis Hazari Court Complex, Delhi	Ms. Nisha Saxena, District Judge (Commercial Court) (Central)	Chairperson
		Sh. Lovleen, PO-MACT (Central)	Member
		Sh. Samar Vishal, Addl. Sessions Judge (West)	Member
17	Corona virus Crisis Management Committee	Principal District & Sessions Judge (HQ)	Chairperson
		Principal District & Sessions Judge (West)	Co-chairperson
		Ms. Nisha Saxena, District Judge (Commercial Court) (Central)	Member
		Sh. Rakesh Pandit, Addl. District Judge (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member

		DDO (Central)	Member
		Sh. Kapil Malhotra Caretaker(Central)	Member
		Ms. Kamlesh Wadhwa, Sr. PA	Member
		Sh. Atul Bhardwaj, JA	Member
18	Purchase Committee	Sh. Lovleen, PO MACT (Central)	Chairperson
		Sh. Pawan Singh Rajawat, Addl. District Judge (West)	Member
		Sh. Alok Shukla, Addl. District Judge (Central)	Member
		Chief Metropolitan Magistrate (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
		DDO(Central)	Member
		DCA (Admn), Principal Accounts Office, GNCTD, Delhi	Ex-Officio Member
19	Estimate Scrutiny Committee	Sh. Pawan Singh Rajawat, ADJ (West)	Chairperson
		Sh. Sushil Anuj Tyagi, ASJ (Central)	Member
		Ms. Ankita Lal, ASJ (West)	Member
		Administrative Civil Judge (Central)	Member
20	Committee for digitization/ scanning of record & award of contract for digitization/ scanning of office/judicial record of Delhi District Courts through outsource agency	Ms. Nisha Saxena, District Judge (Commercial Court) (Central)	Chairperson
		Sh. Lovleen, PO MACT (Central)	Member
		Sh. Sunil Kumar Sharma, Addl. Session Judge, (West)	Member
		Ms. Ankita Lal, ASJ (West)	Member
		Sh. Gaurav Sharma, MM(Central)	Member
21	Committee for Recreation and Welfare of Court Staff posted at Tis Hazari Court Complex	Ms. Sunita Rai, JA/PS to Ld. Principal District & Sessions Judge (HQs)	Chairperson
		Sh. Sanjeev Kumar, Judicial Assistant, Office of CMM (Central)	Member
		Sh. Kali Yadav, PA, Office Pool, Administration Branch-I (Central)	Member
		Sh. Mukesh Kumar, JJA, CTB (Central)	Member
		Sh. Arjun Saini, Peon, Computer Branch,	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
09.4.22
08.9.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi


No. 1600 | 68168-333 F.1(3)/Gaz/2022

Dated 08 SEP 2022

Subject:- Re-constitution of Committees

Copy forwarded for information & necessary action to:-

1. *The Registrar General, Hon'ble High Court of Delhi, New Delhi.*
2. *The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.*
3. *The Principal Judge, Family Courts (HQs), Delhi.*
4. *The Officers concerned.*
5. *Ms. Charu Aggarwal, Judge, Family court (West) Tis Hazari Courts, Delhi.*
6. *Sh. Ankur Jain, Judge, Family court (North-East) KKD, New Delhi.*
7. *Ms. Prabh Deep Kaur, ASJ (FTSC) (POCSO) (South-East) Saket, New Delhi.*
8. *Sr.AO(J)/AO(J)/AO, all the branches (Central) Tis Hazari Courts, Delhi.*
9. *The PS to the undersigned.*
10. *The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.*
11. *The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.*
12. *The R&I Branch (Central) for uploading on LAYERS.*


Principal District & Sessions Judge (HQs)
Delhi